

HIGH COURT OF SIKKIM
GANGTOK

No. **10/HCS**

Date:**02.05.2017**

NOTIFICATION

It is hereby notified for general information of all concerned that the High Court of Sikkim is pleased to declare 15th May, 2017 as Court Holiday and in lieu thereof 03rd June, 2017 is declared as Court Sitting Day in the High Court only.

All case matters of High Court notified on 15.05.2017 shall be listed on 20.05.2017.

However, all the Subordinate Courts shall follow Subordinate Courts Calendar.

By Order,

Sd/-

(N.G. Sherpa)

REGISTRAR GENERAL

Memo No.: V (41) Confdl./HCS/**1002-43**

Dated:**02.05.2017**

Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi - 110 201.
2. The Registrar General, High Court of _____
3. The Secretary to the Government of India, Ministry of Home Affairs
New Delhi.
4. The Secretary, Bar Council of India, New Delhi.
5. The Commissioner-cum-Secretary to Hon'ble the Governor of Sikkim,
Raj Bhawan, Gangtok.
6. The Principal Secretary, Hon'ble the Chief Minister of Sikkim,
Government of Sikkim, Gangtok.
7. The Advocate General, Office of the Advocate General, Government of
Sikkim, Gangtok.
- 7A. The Additional Advocate General, Office of the Advocate General,
Government of
Sikkim, Gangtok.
8. The Chief Secretary, Government of Sikkim, Gangtok.
9. The Joint Registrar-cum- Sr. Judgment Writer to Hon'ble the Chief
Justice, High Court of Sikkim.
10. The PPS to Hon'ble Judge, High Court of Sikkim.
11. The District & Sessions Judge (West) at Gyalshing.
12. The District & Sessions Judge (North) at Mangan.
13. The District & Sessions Judge (East) at Gangtok.

14. The District & Sessions Judge (South) at Namchi.
15. The District & Sessions Judge (Spl. Div.-I)I/C at Gangtok.
16. The District & Sessions Judge (Spl. Div.-II)I/C at Gangtok.
17. The Legal Remembrancer-cum- Law Secretary, Government of Sikkim, Gangtok.
18. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
19. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
20. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
21. The Civil Judge-cum- Judicial Magistrate (South)I/C at Namchi.
22. The Chief Judicial Magistrate-cum- Civil Judge (East)I/C at Gangtok.
23. The Civil Judge-cum- Judicial Magistrate (North) I/C at Mangan.
24. The Civil Judge-cum- Judicial Magistrate (West)I/C at Gyalshing.
25. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
26. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division, North Sikkim.
27. The Civil Judge-cum- Judicial Magistrate, Soreng Sub-Division, West Sikkim.
28. The District Magistrate (East) at Gangtok.
29. The District Magistrate (West) at Gyalshing.
30. The District Magistrate (North) at Mangan.
31. The District Magistrate (South) at Namchi.
32. The Special Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
33. The General Secretary, Bar Association of Sikkim, Gangtok.
34. The General Secretary, High Court Bar Association, Gangtok.
35. The General Secretary, Namchi Bar Association, South Sikkim, Namchi.
36. The Special Secretary, Home Department, Government of Sikkim for publication in Government Gazette.
37. All Section In-charge, High Court of Sikkim, Gangtok.
38. The Computer Cell, High Court of Sikkim, Gangtok.
39. Notice Board,
40. Guard file &
41. File.

Sd/-
REGISTRAR GENERAL